

(c) No study as such has been conducted, However, USA is one of the non-traditional markets for Indian films and it has not been possible to pay as much attention to U.S.A. as to the traditional markets.

(d) A special exposition of Indian films as a part of Festival of India was inaugurated in the USA in October, 1985 and is still going on. Some cultural organisations are also being encouraged in USA to have film weeks organised to get wider exposure of Indian films there. It is hoped that this exposure would generate an interest in Indian films in USA which help in the export of more Indian films to the territory.

[*Translation*]

#### Repayment of Loans Under IRDP

1094. SHRI VIRDHI CHANDER JAIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the period for the repayment of crop loan has been extended to three years and repayment is to be made in easy instalments in the event of natural calamities such as famine, floods, cyclone, earthquakes etc;

(b) whether such provision has also been made for the loans given under Integrated Rural Development Programme; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Under the crop loan system production loans for seasonal agricultural operations are given to farmers by the Cooperative Credit Institutions and Commercial Banks for a period not exceeding 12 months. In the event of occurrence of natural calamities such as famine,

floods, cyclone etc., short-term production loans are converted into medium-term loans repayable over a period upto 3 years on the basis of the declaration of "Annewari" when the crop loss is more than 6 Annas in a rupee. In the case of successive crop failures, provisions exist for re-conversion of such loans for repayment over a period upto 7 years.

(b) and (c). Under the Integrated Rural Development Programme, crop loans are not given. Only investment loans are given. According to the instructions of the Reserve Bank of India (RBI) and the National Bank of Agriculture and Rural Development (NABARD) the repayment period in respect of IRDP loans should not be less than 3 years. General instructions of Reserve Bank of India regarding the rescheduling of the repayment of investment loan instalments in cases affected by natural calamities, apply to IRDP loans as well.

[*English*]

#### Amount Sanctioned to West Bengal for Rural Development

1095. DR. PHULRENU GUHA : Will the Minister of AGRICULTURE be pleased to state :

(a) how much amount has been sanctioned for rural development for the current financial year for West Bengal; and

(b) how much amount had been spent by the West Bengal Government in 1985-86 upto October, 1985 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). The amounts allocated/released to and utilised by the Government of West Bengal under major rural development programmes are as under :